

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000323/2021	JAGANNATH MAJHI @ MARKANDA @ KNADHAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /141 /2013 () //
2	BLAPL/0000324/2021	PUSPA NAG VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /1 /2021 () //
3	BLAPL/0000325/2021	NATHAN KUMAR BIRA VS STATE OF ODISHA	B.P.CHHUALSINGH VS	/ /0 () //
4	BLAPL/0000326/2021	SARAT KUMAR PANIGRAHI VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	JEYPORE VIGILANCE /3 /2021 () //
5	BLAPL/0000327/2021	BISHNUDEV SHARMA VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT GRPS /9 /2019 () //
6	BLAPL/0000328/2021	SUDHIR CHANDRA PATTNAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /384 /2020 () //
7	BLAPL/0000329/2021	MAHADEVA SAHU @ MAHADEV SAHU VS STATE OF ODISHA	NIRANJAN HOTA VS	BOLANGIR TOWN /34 /2020 () //
8	BLAPL/0000330/2021	SAHADEV GOUDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //
9	BLAPL/0000331/2021	PAPU @ PRAKASH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /308 /2020 () //
10	BLAPL/0000332/2021	D. AJAYA @ M.AJAYA @ A.AJAYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /341 /2020 () //
11	BLAPL/0000333/2021	SUSHANTA PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //

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12	BLAPL/0000334/2021	MANOJ NAYAK VS STATE OF ODISHA	GAJENDRA KUMAR KHILAR VS	SIMULIA /26 /2020 () //
13	BLAPL/0000335/2021	BISHNU PRASAD BHOI VS STATE OF ODISHA	B.K. NAYAK VS	PHULBANI TOWN /112 /2018 () //
14	BLAPL/0000336/2021	PAKA @ PRAKASH CHANDRA DALEI VS STATE OF ODISHA	ARIJEET MISHRA VS	MARKAT NAGAR /116 /2020 () //
15	BLAPL/0000337/2021	SATYABAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	SPL.TASK FORCE /30 /2020 () //
16	BLAPL/0000338/2021	RAJENDRA BADHEI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /166 /2020 () //
17	BLAPL/0000339/2021	HEMANANDA DEHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /175 /2020 () //
18	BLAPL/0000340/2021	SUBRAT NAIK @ PINTU SARKAR VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /165 /2013 () //
19	BLAPL/0000341/2021	ANJAN BHAINSA @ MILU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /166 /2020 () //
20	BLAPL/0000342/2021	NABA KUMAR BHOI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SOHELLA /94 /2020 () //
21	BLAPL/0000343/2021	SUBRAT KUMAR RAY @ TITA VS STATE OF ODISHA	V.NAVASINGH VS	KHURDA MODEL /461 /2020 () //
22	BLAPL/0000344/2021	PITAMBAR SAHOO VS STATE OF ODISHA	BALARAM NAYAK VS	LALBAG /294 /2020 () //
23	BLAPL/0000345/2021	RASHMI RANJAN SIYA	UMAKANTA BARIK	RAGHUNATHPALI /106 /2016

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000346/2021	BHAGABAT PRASAD MISHRA @ JITU MISHRA.J.N.PANDA		KHALLIKOTE /506 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000347/2021	SUSANTA @ TUNA DHARUA	JAGANNATH KAMILA	KOKSARA /276 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000348/2021	BABUL NAIK	B.B.ROUTRAY	SAMAL /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000349/2021	BAPINA MALLIK	N.K.LENKA	MANGALPUR /584 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000350/2021	KAPURA BEHERA	JAGANNATH KAMILA	KANTAMAL /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000351/2021	SEBAKA NAIK	BIJAYA KUMAR RAGADA	DEOGAON /246 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000352/2021	JAGABANDHU MAHARANA	JAYADEBA BEHERA	RANPUR /196 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000353/2021	SARIAMI BADRIAIA @ SORIYAMA BADRAI	JUGALA KISHORE PANDA	MOTU /78 /2020
		VS	VS	()
		STATE OF ODISHA (HOME)		//
32	BLAPL/0000354/2021	SADASIVA MAJHI	SAROJ KUMAR PADHY	BOLANGIR SADAR /141 /2013
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000355/2021	DEBADAS BINDHANI	UMAKANTA BARIK	BALLIGUDA /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000356/2021	TRINATH SABAR	S.K.MOHANTY	POLASARA PS /214 /2020
		VS	VS	()

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35	BLAPL/0000357/2021	STATE OF ODISHA SAMBHU DIGAL VS	R.N.MOHANTY VS	// BHANJANAGAR /583 /2020 ()
36	BLAPL/0000358/2021	STATE OF ODISHA RAJU HANTAL VS	ASIT KU JENA VS	// MUDULIPODA /55 /2020 ()
37	BLAPL/0000359/2021	STATE OF ODISHA SIBAJI DAS @ SIBAJI VS	ASIT KUMAR JENA VS	// DHARMASALA /403 /2020 ()
38	BLAPL/0000360/2021	STATE OF ODISHA CHIKU @ DHANAJYA NAYAK VS	SANGRAM KESHARI ROUT VS	// KHURDA P.S. /243 /2020 ()
39	BLAPL/0000361/2021	STATE OF ODISHA KESHAB KHARA VS	S.MOHAPATRA VS	// MUDULIPODA /57 /2020 ()
40	BLAPL/0000362/2021	STATE OF ODISHA BIJAY KUMAR SETHI VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /160 /2020 ()
41	BLAPL/0000363/2021	STATE OF ODISHA CHAITAN BHUINHAR VS	SUNIL KUMAR PANDA VS	// / /0 ()
42	BLAPL/0000364/2021	STATE OF ODISHA RAMA NAG VS	SATYA NARAYAN MISHRA-4 VS	// JAIPATNA /233 /2019 ()
43	BLAPL/0000365/2021	STATE OF ODISHA SK.BABU @ SK.RAJA @ SAJIT KHAN @ DUKHAR VS	SATYA NARAYAN MISHRA-4 VS	// BHADRAK RURAL /600 /2020 ()
44	BLAPL/0000366/2021	STATE OF ODISHA PANCHANANA BEHERA VS	AMITAV TRIPATHY VS	// BALANGA /37 /2020 ()
45	BLAPL/0000367/2021	STATE OF ODISHA PRAFULLA CHANDRA MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// BALICHANDRAPUR /305 /2020 () //

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46	BLAPL/0000368/2021	RANJAN PRADHAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	DASPALLA /199 /2020 () //
47	BLAPL/0000369/2021	BIREN BIR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	INDUASTRIAL,NISA /255 /2020 () //
48	BLAPL/0000370/2021	DEBENDRA DAS @ MUNA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	CHANDIPUR /79 /2020 () //
49	BLAPL/0000371/2021	PURNA CHANDRA MAHANTA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PALLAHARA /258 /2020 () //
50	BLAPL/0000372/2021	SURYAKANTA NAYAK @ SURYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /255 /2020 () //
51	BLAPL/0000373/2021	RAMAKANTA BANJI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	BARGARH /337 /2020 () //
52	BLAPL/0000374/2021	DEVKISHORE BAG VS STATE OF ODISHA	JAGANNATH KAMILA VS	KOKSARA /21 /2020 () //
53	BLAPL/0000375/2021	KRUSHNA BISWAL VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	PURI SADAR /279 /2020 () //
54	BLAPL/0000376/2021	BAPI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /82 /2020 () //
55	BLAPL/0000377/2021	SUSANTA DAS @ SUSANT DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /82 /2020 () //
56	BLAPL/0000378/2021	KEDAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /82 /2020 () //
57	BLAPL/0000379/2021	KANHU DAS @ KANHA	JYOTIRMAYA SAHOO	GOSANINUAGAM /82 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000380/2021	ASILI @ ASALATA SAMAL	DEVASHIS PANDA	CHOUDWAR /405 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000381/2021	MADHU @ MADHUSUDAN SAHOO	PRADIPTA BEURA	//0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000382/2021	KRUSHNA NAIK @ DURGA	SUBRATA PANDA	AMPANI /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000383/2021	RANU NAIK	SUBRATA PANDA	JAIPATNA /328 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000384/2021	NANDU @ MONORANJAN DAS	SAPAN KUMAR LENKA	CHAULIAGANJA /463 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000006/2021	M/S. PONNI SUGARS (ORISSA) LIMITED	ADV	//
		VS	VS	()
		GOVT.OF ODISHA		//
64	CMP/0000027/2021	BHIMSEN OJHA	SATRUGHNA DASH (A)	//
		VS	VS	()
		SAMUEL DEVASHISH JAMES		//
65	CMP/0000028/2021	RASHMITA NAYAK	TRILOCHAN DASH	//
		VS	VS	()
		SUSANTA KUMAR RAY		//
66	CONTC/0000291/2021	TANKADHAR HARIJAN	SUBHANKAR ROUT	//
		VS	VS	()
		SATYABRATA SAHU		//
67	CONTC/0000292/2021	LAXMAN KUMAR SABAR	SUBHANKAR ROUT	//
		VS	VS	()
		SATYABRATA SAHU		//
68	CONTC/0000293/2021	KASHI RAM DANDASENA	SUBHANKAR ROUT	//
		VS	VS	()

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69	CONTC/0000294/2021	SATYABRATA SAHU MAHESWAR MEHER VS	SUBHANKAR ROUT VS	// // 0
70	CONTC/0000295/2021	SATYABRATA SAHU INDRAJIT BEJ VS	TRILOCHAN NANDA VS	// // 0
71	CONTC/0000296/2021	SATYABRATA SAHU PRABHANJAN PATEL VS	TRILOCHAN NANDA VS	// // 0
72	CONTC/0000297/2021	SATYABRATA SAHU SUBHASISH PATRO VS	ADV VS	// // 0
73	CONTC/0000298/2021	MANSI NIMBHAL SURYA NARAYAN BEHERA VS	ADV VS	// // 0
74	CONTC/0000299/2021	MANSI NIMBHAL RATIKANTA ROUT VS	ADV VS	// // 0
75	CONTC/0000300/2021	ASWINI MISHRA MARDARAJ SWAIN VS	ADV VS	// // 0
76	CONTC/0000301/2021	ASHOK K.K.MEENA ASHOK KUMAR RATH VS	ADV VS	// // 0
77	CONTC/0000302/2021	ASHOK K.K.MEENA BHAGIRATHI SWAIN VS	ADV VS	// // 0
78	CONTC/0000303/2021	ASHOK K.K.MEENA ASHOK KUMAR PUROHIT VS	ADV. VS	// // 0
79	CONTC/0000304/2021	SURESH CHANDRA MOHAPATRA SACHIDANANDA DAS VS	ADV VS	// // 0
		BASANT KUMAR NAYAK		//

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80	CONTC/0000305/2021	ISWAR CHANDRA BEHERA VS DHARANIDHAR BEHERA	ADV. VS	// 0 //
81	CONTC/0000306/2021	SUCHITRA MISHRA VS SATYABRATA SAHOO	MANAS PATI VS	// 0 //
82	CONTC/0000307/2021	SURJYA KANTA DAS VS P.K.MOHAPATRA	ADV. VS	// 0 //
83	CONTC/0000308/2021	DR.SANKAR PRASAD BHUNYA VS DR. AVAYA KUMAR NAYAK	ADV VS	// 0 //
84	CONTC/0000309/2021	KHEMRAJ DEWANGAN VS RANJANA CHOPRA	ADV VS	// 0 //
85	CONTC/0000310/2021	BABAJI CHARAN MUKHI VS SATYABRATA SAHU	ADV. VS	// 0 //
86	CONTC/0000311/2021	DR.SANDEEP MOHANTY VS PRADIPTA KUMAR MOHAPATRA	B.K.NAYAK VS	// 0 //
87	CONTC/0000312/2021	KRUSHNA CHANDRA BEHERA VS SATYABRATA SAHOO	ADV. VS	// 0 //
88	CONTC/0000313/2021	BANDITA MALLIK VS DEPUTY COMMISSIONER OF POLICE,CUTTACK	ADV. VS	// 0 //
89	CONTC/0000314/2021	DR.SUBRAT MOHANTY VS PRADIPTA KUMAR MOHAPATRA	B.K.NAYAK VS	// 0 //
90	CONTC/0000315/2021	PRASAD MAHARANA VS SATYABRATA SAHOO	SUBRAT SATPATHY VS	// 0 //
91	CONTC/0000316/2021	DR. PRATAP KUMAR NAYAK	ADV	//

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		VS	VS	0
92	CONTC/0000317/2021	SASWAT KUMAR MISHRA RABINDRA KUMAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
93	CONTC/0000318/2021	SATYABRATA SAHU BINAYA KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
94	CONTC/0000319/2021	SATYABRATA SAHU JITENDRA CHHATRIA	SUSANTA KUMAR BARAL	//
		VS	VS	0
95	CONTC/0000320/2021	LALATENDU MISHRA RABI SAHU	ADV.	//
		VS	VS	0
96	CONTC/0000321/2021	SASWATA MISHRA FAKIR MOHAN MOHAPATRA	ADV.	//
		VS	VS	0
97	CONTC/0000322/2021	DR.KRISHAN KUMAR PRAFULLA KUMAR PATTNAYAK	ADV.	//
		VS	VS	0
98	CONTC/0000323/2021	SUSANTA KUMAR BARIK ADWAIT KUMAR PATTANAYAK	ADV.	//
		VS	VS	0
99	CONTC/0000324/2021	DR.MONA SARMA MANAS RANJAN KALET	ADV.	//
		VS	VS	0
100	CONTC/0000325/2021	BATULLA GANGADHAR K.GITA	ADV.	//
		VS	VS	0
101	CONTC/0000326/2021	ABHAY BAISHNAB CHARAN BEHERA	ADV.	//
		VS	VS	0
102	CONTC/0000327/2021	ANU GARG NIRANJAN PRUSTY	ADV	//
		VS	VS	0

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		VICE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY		//
103	CONTC/0000328/2021	SATYANANDA PRADHAN	ADV.	//
		VS	VS	0
		ANU GARG		//
104	CONTC/0000329/2021	RATNAKAR SAMANTASINGHAR	ADV	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY		//
105	CONTC/0000330/2021	NIBAS BISWAL	ADV.	//
		VS	VS	0
		DEPUTY COMMISSIONER OF POLICE		//
106	CONTC/0000331/2021	SAMBHU PRASAD SAMANT	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
107	CONTC/0000332/2021	JOGENDRANATH BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		SATYABRATA SAHU		//
108	CONTC/0000333/2021	MURALIDHAR BISWAL	RAJJEET ROY	//
		VS	VS	0
		D.N.KAR		//
109	CONTC/0000334/2021	PRASANTA KUMAR MOHANTA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
110	CONTC/0000335/2021	PARESH CHANDRA MOHANTA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
111	CONTC/0000336/2021	BANCHANIDHI SAHOO	ADV.	//
		VS	VS	0
		ANU GARG		//
112	CONTC/0000337/2021	SAROJ KUMAR SETHY	ADV.	//
		VS	VS	0
		BASUDEV SATPATHY		//
113	CONTC/0000338/2021	JYOTIRMAYEE NAYAK	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//

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114	CONTC/0000339/2021	BHASKAR CHANDRA PRADHAN VS BISHNUPADA SETHY	ADV. VS	// 0 //
115	CONTC/0000340/2021	RAJ KISHORE LENKA VS G. MATHIVATHANAN	ADV VS	// 0 //
116	CONTC/0000341/2021	MALIKA NAIK VS BASUDEV SATPATHY	ADV. VS	// 0 //
117	CONTC/0000342/2021	LAXMAN NAIK VS SATYABRATA SAHU	ADV VS	// 0 //
118	CONTC/0000343/2021	LAXMIDHARA PRADHAN VS SATYABRATA SAHU	ADV. VS	// 0 //
119	CONTC/0000344/2021	NARENDRA KUMAR SAHOO VS SATYABRATA SAHU	ADV VS	// 0 //
120	CONTC/0000345/2021	CHHINU SUNANI @ CHHINU HARIJAN VS BISHNUPADA SETHI	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
121	CONTC/0000346/2021	KUMARAMANI SAHU VS ANU GARG	ADV VS	// 0 //
122	CONTC/0000347/2021	NAROTTAM HARIJAN VS ANU GARG	ADV VS	// 0 //
123	CONTC/0000348/2021	SANTOSHI KUMARI PANDA VS SANJEEV CHOPRA	ADV. VS	// 0 //
124	CONTC/0000349/2021	KISHORE KUMAR BARI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
125	CONTC/0000350/2021	SANTOSH KUMAR SWARO	ADV.	//

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		VS	VS	0
		RANJANA CHOPRA		//
126	CONTC/0000351/2021	DAMODAR PANDA	ADV	//
		VS	VS	0
		BISHNUPAD SETHI		//
127	CONTC/0000352/2021	SUSANTA KUMAR SAHU	ADV.	//
		VS	VS	0
		BISHNUPAD SETHI		//
128	CONTC/0000353/2021	HEMANTA KUMAR SWAIN	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
129	CONTC/0000354/2021	PITAMBAR MAHALA	ADV.	//
		VS	VS	0
		DR.TRILOCHAN PRADHAN		//
130	CONTC/0000355/2021	SANTOSH KUMAR MOHANTY	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
131	CONTC/0000356/2021	JAGABANDHU JENA	ADV.	//
		VS	VS	0
		SANJEEV CHOPRA		//
132	CONTC/0000357/2021	RATAN KUMAR SAHOO	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
133	CONTC/0000358/2021	BIJAY KUMAR SARANGI	ATUL TRIPATHY	//
		VS	VS	0
		VIR VIKRAM YADAD		//
134	CONTC/0000359/2021	BIRENDRA KUMAR DWIBEDI	ADV	//
		VS	VS	0
		PRAVAT RANJAN ROUT		//
135	CRLA/0000026/2021	RUDRA PRASAD MAHARATHA @ DIPUN	HEMANTA KUMAR ROUT	KANAS /171 /2020
		VS	VS	0
		STATE OF ODISHA		//
136	CRLA/0000027/2021	JYOTI RANJAN NAYAK	PARTHA SARATHI NAYAK	KARANJIA /244 /2020
		VS	VS	0

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137	CRLA/0000028/2021	STATE OF ODISHA MANOJA MAJHI VS	DURGA PRASAD DHAL VS	// TITILAGARH /103 /2013 ()
138	CRLLP/0000001/2021	STATE OF ODISHA STATE OF ODISHA VS	ADDL.STANDING COUNSEL VS	// TIHIDI /82 /2013 ()
139	CRLMA/0000008/2021	PUNA @ JAYKANTA MALLIK RUPELI PRADHAN VS	ADV. VS	// BARKOTE /165 /2019 ()
140	CRLMC/0000049/2021	STATE OF ODISHA MD. ARIF KHAN VS	BISWARANJAN DALAI VS	// TIRTOL /116 /2016 ()
141	CRLMC/0000050/2021	STATE OF ODISHA SARBESWAR SWAIN VS	BISWARANGAN DALAI VS	// / /0 ()
142	CRLMC/0000051/2021	JANAKI PARIDA MANOJ KUMAR DASH VS	BIGYAN KUMAR SHARMA VS	// / /0 ()
143	CRLMC/0000052/2021	REPUBLIC OF INDIA(CBI) D. JANAKI PATRA VS	RAMAKRISHNA NAIK VS	// KHALLIKOTE /138 /2014 ()
144	CRLMC/0000053/2021	STATE OF ODISHA MANAS RANJAN SAHU VS	GOPAL KRUSHNA MOHANTY VS	// BANTALA /292 /2020 ()
145	CRLMC/0000054/2021	STATE OF ODISHA SRIDHAR BEHERA VS	SARAT KUMAR JENA VS	// / /0 ()
146	CRLMC/0000055/2021	STATE OF ODISHA HARA KUMAR SEN VS	BIKRAM KESHARI RAJ VS	// CUTTACK VIGILANCE /21 /2004 ()
147	CRLMC/0000056/2021	STATE OF ORISSA TAPAN KUMAR JENA VS	RAMA CHANDRA JENA VS	// JALESWAR /72 /2018 ()
		STATE OF ORISSA		//

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FILING REPORT AS ON :15/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMC/0000057/2021	ASIS DASH VS STATE OF ODISHA	BALARAM NAYAK VS	BADAMBADI /289 /2016 () //
149	CRLMC/0000058/2021	SURENDRA BEHERA @ SURIA VS STATE OF ORISSA	RAKESH KUMAR MALLICK VS	JAGATPUR /186 /2018 () //
150	CRLMC/0000059/2021	MODICARE LTD. VS STATE OF ODISHA	ANSUMAN SUBHANKAR VS	LAXMISAGAR P.S. /291 /2020 () //
151	CRLMP/0000072/2021	NIRMALA AGARWALA VS COMMISSIONER CUM SECRETARY	SUSANTA KUMAR DASH VS	KARANJIA /122 /2020 () //
152	CRLMP/0000073/2021	SUDHIR JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 () //
153	CRLMP/0000074/2021	PRAMODINI NAG VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	/ /0 () //
154	CRLMP/0000075/2021	ASHIS MOHANTY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
155	CRLMP/0000076/2021	KALIM KHAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
156	CRLMP/0000077/2021	JUGAL MALLIK VS STATE OF ODISHA	DINABANDHU NAYAK VS	/ /0 () //
157	CRLMP/0000078/2021	GOBINDA NAHAK VS STATE OF ODISHA	S.K.MOHANTY VS	/ /0 () //
158	CRLMP/0000079/2021	TAPAN KUMAR NAYAK VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	/ /0 () //
159	CRLMP/0000080/2021	HRITICK NAYAK	J.K.MISHRA (2)	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0000081/2021	ASUTOSH AMRIT PATNAIK	RAMANI KANTA PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000082/2021	BISHNUPRIYA SAMAL	KALPATARU MISHRA	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
162	CRLMP/0000083/2021	RAZIA BEGUM	DEBASIS PANIGRAHI	JAGATSINGPUR /286 /2017
		VS	VS	()
		STATE OF ORISSA		//
163	CRLMP/0000084/2021	SARAT KUMAR NAIK	BASUDEV BARIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000085/2021	BASANT KUMAR BEHERA	SAILABALA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000086/2021	SUBAS NAYAK	SAILABALA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0000087/2021	PURUSOTTAM SAHU	SURYA KANTA PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000088/2021	BASANTA BHUYAN	NIRANJAN SINGH (1)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0000089/2021	DHANESWAR PRADHAN	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000090/2021	ROUSHAN BEGUM	R.K.RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLREV/0000016/2021	BUDU SAHU	ABHILASH MISHRA	/ /0
		VS	VS	A.D.J.,SONEPUR(Sonapur *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRP/0000002/2021	STATE OF ODISHA GOLDEN VIEW INFRASTRUCTURE PVT. LTD. VS	SOUGAT DASH VS	CRA/0000030/2017 // 0
172	CRP/0000003/2021	NIBEDITA PATTNAIK GOLDEN VIEW INFRASTRUCTURE PVT.LTD. VS	SOUGAT DASH VS	// // 0
173	FAO/0000004/2021	NIBEDITA PATTNAIK RAJ KUMAR AGARIA VS	B.N.SAMANTARAY VS	// // 0
174	MACA/0000029/2021	UNION OF INDIA SATISH CHANDRA JENA VS	KARUNAKAR DAS VS	// // 0
175	MATA/0000003/2021	PRINCIPAL, UNIVERSITY COLLEGE OF ENGINEERING SWAPNARANI ROUT VS	ARIJEET MISHRA VS	// // 0
176	RSA/0000005/2021	SAROJ @ SAROJKANTA ROUT STATE OF ORISSA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
177	RVWPET/0000011/2021	BIRENDRANATH MOHANTY UNION OF INDIA VS	ADV VS	// // 0
178	STREV/0000001/2021	A.SERMA SUBATHRA M/S TARATARINI RUBBER INDIA PVT LTD VS	SIDHARTHA RAY VS	// // 0
179	WA/0000028/2021	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
180	WA/0000029/2021	SARAT KUMAR DORA COLLECTOR AND DISTRICT MAGISTRATE, JAJODHAR	ADDL.GOV.T.ADVOCATE VS	// // 0
181	WP(C)/0001616/2021	PADMANAVA DAS PURNESWAR MANDIR TRUST VS	SUSANTA KUMAR DASH VS	// // 0
		THE STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0001617/2021	SANYASI PATTAYAT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
183	WP(C)/0001618/2021	FIROZA KHATUN VS RO, SUB-REGISTRAR, CUTTACK	S.C.SAMANTARAY VS	// 0 //
184	WP(C)/0001619/2021	GOVERNING BODY SHINING WORLD HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
185	WP(C)/0001620/2021	GOVERNING BODY MOUNTAIN ROUTH HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
186	WP(C)/0001621/2021	SRUTIDHAR NAYAK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
187	WP(C)/0001622/2021	SHASI BHUSAN MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
188	WP(C)/0001623/2021	ODISHA GRAMYA BANK, BAITARANI ROAD BIRAJOR VS THE COMMISSIONER CUM SECY., S AND ME DEPT.	MANOJ KUMAR MOHANTY VS	// 0 //
189	WP(C)/0001624/2021	ODISHA GRAMYA BANK, BAITARANI ROAD BIRAJOR VS THE COLLECTOR CUM DM, JAJPUR	MANOJ KUMAR MOHANTY VS	// 0 //
190	WP(C)/0001625/2021	K.SANYASI RAJU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
191	WP(C)/0001626/2021	SADANANDA DALEI VS THE COLLECTOR, KHORDHA	ANIL KUMAR DAS VS	// 0 //
192	WP(C)/0001627/2021	BHAKTA SEKHAR RAY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
193	WP(C)/0001628/2021	RUSI KUSUM	S.K.SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0001629/2021	SUB COLLECTOR CUM REVENUE OFFICER, SADAR, SAMBALPUR ODISHA GRAMYA BANK, BAITARANI ROAD BIRAKOTTA	BRANOVINDA MOHANTY	//
		VS	VS	0
195	WP(C)/0001630/2021	THE COMMISSIONER CUM SECY., S AND ME DEPT. ABDUL RAJAK KHAN	AMLAN SHAKTI PAUL	//
		VS	VS	0
196	WP(C)/0001631/2021	R.T.O., KHORDHA BASANTA KUMAR BHANJA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
197	WP(C)/0001632/2021	THE S AND ME DAMAYANTI GIRI	GYANALOKA MOHANTY	//
		VS	VS	0
198	WP(C)/0001633/2021	STATE OF ODISHA MADHUSUDAN BEHERA	ASHOK PATTANAIAK	//
		VS	VS	0
199	WP(C)/0001634/2021	STATE OF ODISHA JANARDAN MAHANTA	PITAMBAR PANDA	//
		VS	VS	0
200	WP(C)/0001635/2021	STATE OF ODISHA BASUDEV SETHI	ARJUNA CH. BEHERA	//
		VS	VS	0
201	WP(C)/0001636/2021	STATE OF ODISHA GURUBARI DEHURY	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
202	WP(C)/0001637/2021	STATE OF ODISHA KABINDRA KUMAR SAHU	PITAMBAR PANDA	//
		VS	VS	0
203	WP(C)/0001638/2021	STATE OF ODISHA MANORANJAN MOHANTY	CHITA RANJAN LENKA	//
		VS	VS	0
204	WP(C)/0001639/2021	CHAIRMAN, PARADEEP PORT TRUST KALPATARU OJHA	CHITTA RANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		CHAIRMAN, PARADEEP PORT TRUST		//
205	WP(C)/0001640/2021	LALITA MAJHI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
206	WP(C)/0001641/2021	DWARI SWAIN	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
207	WP(C)/0001642/2021	PRADEEP KUMAR PRADHAN	GURU PRASAD PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
208	WP(C)/0001643/2021	NARENDRA KUMAR NAYAK	GURU PRASAD PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
209	WP(C)/0001644/2021	BHAGABAN JENA	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
210	WP(C)/0001645/2021	SWORUP MOHANTY	AKSHAYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
211	WP(C)/0001646/2021	NAROTTAM BAL	GYANA RANJAN SETHI	//
		VS	VS	0
		D.G. AND I.G. OF POLICE, CUTTACK		//
212	WP(C)/0001647/2021	MAHESWAR KAR	B.P.SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
213	WP(C)/0001648/2021	SAROJ KUMAR GHADEI	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
214	WP(C)/0001649/2021	BIBUDHENDU NATH	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
215	WP(C)/0001650/2021	MOHAN KUMAR SWAIN	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0001651/2021	SUBHAM KUMAR PRUSTY VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
217	WP(C)/0001652/2021	KANAKLATA CHAND VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
218	WP(C)/0001653/2021	CHITTARANJAN NAYAK VS STATE OF ODISHA	USHA RANI PADHI VS	// 0 //
219	WP(C)/0001654/2021	BICHITRANANDA BEHERA VS STATE OF ODISHA	USHA RANI PADHI VS	// 0 //
220	WP(C)/0001655/2021	TRIKUTA KSHETRA SURAKSHYA AND BIKASH MOHANTY VS STATE OF ODISHA	HIRASH MOHANTY VS	// 0 //
221	WP(C)/0001656/2021	SUBRATA PUROHIT VS STATE OF ODISHA	B.SAHOO VS	// 0 //
222	WP(C)/0001657/2021	RABINARAYAN MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
223	WP(C)/0001658/2021	BADRI NARAYAN MISHRA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
224	WP(C)/0001659/2021	BIKRAM BEHERA VS COLLECTOR, ANGUL.	B.B.ROUSTRAY VS	// 0 //
225	WP(C)/0001660/2021	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
226	WP(C)/0001661/2021	RADHESHYAM MISHRA VS THE CHIEF GM, BSNL	ASHIS KUMAR MISHRA VS	// 0 //
227	WP(C)/0001662/2021	NIRANJAN PRADHAN	PARTHA SARATHI NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001663/2021	AMIR KUMAR BHUYAN	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0001664/2021	VISWANATH MODI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0001665/2021	NARENDRA DAS	DIPTENDU SUNDAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0001666/2021	PRAKASH KUMAR NAYAK	G.K.PARIDA	//
		VS	VS	0
		ODISHA STATE BAR COUNCIL		//
232	WP(C)/0001667/2021	MADHIA BHOI@ DEHURI	P.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0001668/2021	PANCHANAN BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0001669/2021	SANTOSH KUMAR GHADAI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0001670/2021	KALI CHARAN DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0001671/2021	MINARVA MANJARI SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0001672/2021	ANANTI BARIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0001673/2021	BIRENDRA NARAYAN GIRI	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0001674/2021	STATE OF ODISHA CHANDAN KUMAR JENA VS	K.K.SWAIN VS	// // 0
240	WP(C)/0001675/2021	STATE OF ODISHA PRAVATI SAHOO VS	K.K.SWAIN VS	// // 0
241	WP(C)/0001676/2021	STATE OF ODISHA DR. DEBASHISH DASH VS	KOUSIK ANANDA GURU VS	// // 0
242	WP(C)/0001677/2021	STATE OF ODISHA JAGANNATH SETHI VS	JYOTI RANJAN KHUNTIA VS	// // 0
243	WP(C)/0001678/2021	STATE OF ODISHA NAROTTAM MOHANTA VS	K.K.SWAIN VS	// // 0
244	WP(C)/0001679/2021	STATE OF ODISHA RADHAKANTA MOHANTA VS	K.K.SWAIN VS	// // 0
245	WP(C)/0001680/2021	STATE OF ODISHA RISHEET ACHARYA VS	PRABODHA CH. NAYAK VS	// // 0
246	WP(C)/0001681/2021	STATE OF ODISHA VALENTINA RAY VS	V.NARASINGH VS	// // 0
247	WP(C)/0001682/2021	STATE OF ODISHA SRIDHAR KUMAR BIRTIA VS	B.SINGH VS	// // 0
248	WP(C)/0001683/2021	STATE OF ODISHA SUSHAMA TANDI VS	B.SINGH VS	// // 0
249	WP(C)/0001684/2021	STATE OF ODISHA TAPAS KUMAR SAHU VS	S.DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0001685/2021	GOURI SANKAR KHILAR VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
251	WP(C)/0001686/2021	DEBARAJ MISHRA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
252	WP(C)/0001687/2021	HIMANSU KUMAR NAYAK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
253	WP(C)/0001688/2021	RATNAKARA BADU VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
254	WP(C)/0001689/2021	SHIKHA SINGHI VS BANK OF BARODA	GOUTAM KUMAR ACHARYA VS	// 0 //
255	WP(C)/0001690/2021	ANTARYAMI PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
256	WP(C)/0001691/2021	SABITA PATTANAIAK VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION	PRAFULLA KUMAR RATH VS	// 0 //
257	WP(C)/0001692/2021	DURGABATI PATI VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
258	WP(C)/0001693/2021	BALA MUKUNDA MISHRA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
259	WP(C)/0001694/2021	SRIMANTA SETHI VS STATE OF ODISHA	B.B.SWAIN VS	// 0 //
260	WP(C)/0001695/2021	SAMIRA DAS VS COMMISSIONER CUM SECY. TO GOVT.	SRINIVAS MOHANTY VS	// 0 //
261	WP(C)/0001696/2021	KANTILAL PATEL	KAJAL SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001697/2021	JAPI BHUE	DEBI PRASAD DHALASAMANTA	//
		VS	VS	0
		C.E.O., BSNL		//
263	WP(C)/0001698/2021	BANAMALI DASH	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION		//
264	WP(C)/0001699/2021	ANUSAYA NAG	DEBENDRA DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0001700/2021	A.SANYASI RAO	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001701/2021	SUSAMA KUMARI DEI @ SWAIN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION		//
267	WP(C)/0001702/2021	SABITANJALI NAYAK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001703/2021	TARINDRA SAHU	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001704/2021	ANANTA SAHU	T.R.MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001705/2021	UMESH CHANDRA SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ADDITIONAL COMMISSIONER, SETTLEMENT AND COSOLIDATION		//
271	WP(C)/0001706/2021	SHRI GOURANGA CHARAN MOHAPATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ADDITIONAL COMMISIONER, SETTLEMENT AND CONSOLIDATION		//
272	WP(C)/0001707/2021	GOPABANDHU NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0001708/2021	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION MAA SAMALESWARI CONTRACTOR ASSOCIATION	PRADYUMN MEHER	// //
		VS	VS	0
274	WP(C)/0001709/2021	STATE OF ODISHA BISWABHUSAN MOHANTA	B.N.PARIDA	// //
		VS	VS	0
275	WP(C)/0001710/2021	DIST. JUDGE CUM CHAIRMAN, DRC, KEONJHAR ADHAR PRASAD JENA	PRAFULLA KUMAR RATH	// //
		VS	VS	0
276	WP(C)/0001711/2021	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION LAXMAN KUMAR MISHRA	SURYA NARAYAN PATNAIK	// //
		VS	VS	0
277	WP(C)/0001712/2021	STATE OF ODISHA AMIYABALA POTHAL	PRAFULLA KUMAR RATH	// //
		VS	VS	0
278	WP(C)/0001713/2021	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION A.ALOK RANJAN PATRA	SURYA NARAYAN PATNAIK	// //
		VS	VS	0
279	WP(C)/0001714/2021	STATE OF ODISHA KIRANBALA MOHANTY	RANJIT MOHANTY	// //
		VS	VS	0
280	WP(C)/0001715/2021	DIST. AND SESSION JUDGE, CUTTACK PRANABANDHU SETHI	KRISHNA CHANDRA SAHU	// //
		VS	VS	0
281	WP(C)/0001716/2021	STATE OF ODISHA CHAITANYA SAHOO	BIRAJA PRASANNA SATAPATHY	// //
		VS	VS	0
282	WP(C)/0001717/2021	BIJU PATTANAIAK NATIONAL STEEL INSTITUTE, SAVODAYA NAGAR, PURI-2 M/S. SREE METALIKS LTD.	SIDHARTHA RAY	// //
		VS	VS	0
283	WP(C)/0001718/2021	UNION OF INDIA MAMATA MOHANTY	BIRAJA PRASANNA SATAPATHY	// //
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0001719/2021	SMC OF KOTHASAH NODAL PRIMARY SCHOOL VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
285	WP(C)/0001720/2021	NITYANANDA NAYAK VS COLLECTOR, ANGUL	S.K.SAMAL VS	// 0 //
286	WP(C)/0001721/2021	MANORAMA KAPARDAR VS EE. NH DIVISION, DEOGARH	BIRAJA PRASANNA SATAPATHY VS	// 0 //
287	WP(C)/0001722/2021	SUBHASHREE MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
288	WP(C)/0001723/2021	BRAHMANANDA PATTANAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
289	WP(C)/0001724/2021	SADASIBA MALLIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
290	WP(C)/0001725/2021	SANKARSAN DAS VS STATE OF ODISHA	CHITTA RANJAN PATTANAIAK VS	// 0 //
291	WP(C)/0001726/2021	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
292	WP(C)/0001727/2021	DASARATHI DASH VS THE COMMISSIONER, LR AND S, ODISHA	S.K.NAYAK VS	// 0 //
293	WP(C)/0001728/2021	GAJENDRA SWAIN VS COLLECTOR, JAGATSINGHPUR	NIRANJAN PRASAD SWAIN VS	// 0 //
294	WP(C)/0001729/2021	DHANESWAR BISWAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
295	WP(C)/0001730/2021	MADHUSUDAN PANDA	SUSANTA KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001731/2021	SHOVENDRA KUMAR MEHER	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001732/2021	M/S. NIGAM SUPPLIERS	BUDHADEV ROUTHAY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001733/2021	SARBESWAR PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001734/2021	MANORAMA PANDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001735/2021	SK.ENAM	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001736/2021	SANJIT KUMAR DEO	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001737/2021	SURESH CHARAN MISHRA	K.K.SWAIN	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, S AND ME DEPTT.		//
303	WP(C)/0001738/2021	BIJAN KUMAR PARIDA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001739/2021	BIJAN KUMAR PARIDA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001740/2021	PANKAJ KUMAR PATEL	SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001741/2021	BIJAN KUMAR PARIDA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0001742/2021	STATE OF ODISHA PRADEEP SAHOO VS	LAXMI NARAYAN PATEL VS	// // 0
308	WP(C)/0001743/2021	STATE OF ODISHA NAIMISH KUMAR PADHAN VS	T.R.MEHER VS	// // 0
309	WP(C)/0001744/2021	STATE OF ODISHA NARASINGHA NAYAK VS	RAJJEET ROY VS	// // 0
310	WP(C)/0001745/2021	COMMISSIONER CUM SECRETARY TO GOVT.PANCHAYATIRAJ RAMA CHANDRA PATTNAIK VS	KEDARNATH PARIDA VS	// // 0
311	WP(C)/0001746/2021	THE CTC DEVELOPMENT AUTHORITY PRANABANDHU MAHANAYAK VS	RAJJEET ROY VS	// // 0
312	WP(C)/0001747/2021	STATE OF ODISHA HOTEL JASMINE VS	Braja Mohan Sarangi VS	// // 0
313	WP(C)/0001748/2021	SUB-DIVISIONAL OFFICEER, TATA POWER LTD DR. DEBASIS MISRA VS	CHITTA RANJAN DASH VS	// // 0
314	WP(C)/0001749/2021	DR. PRANATI MISRA KAPILASH CHANDRA DAS VS	DURGESH NARAYAN RATH VS	// // 0
315	WP(C)/0001750/2021	STATE OF ODISHA GITARANI PATTANAIAK VS	DURGESH NARAYAN RATH VS	// // 0
316	WP(C)/0001751/2021	STATE OF ODISHA M/S. S.N. JYOTI ASSOCIATES VS	KISHOR K. ACHARYA VS	// // 0
317	WP(C)/0001752/2021	UNION OF INDIA GITANJALI MALLIK VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0001753/2021	PRATIMA PATRA VS SUB-DIVISIONAL OFFICER, TATA POWER LTD	Braja Mohan Sarangi VS	// 0 //
319	WP(C)/0001754/2021	PANKAJ BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
320	WP(C)/0001755/2021	JYOTIPRAKASH NAYAK VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0001756/2021	RANJAN KUMAR SAHOO VS BIJU PATTANAIK NATIONAL STEEL INSTITUTE	BIRAJA PRASANNA SATAPATHY VS	// 0 //
322	WP(C)/0001757/2021	RAKESH RANJAN PATTNAIK VS R.T.O, DHENKANAL	Braja Mohan Sarangi VS	// 0 //
323	WP(C)/0001758/2021	SANATAN SAHOO VS COMMISSIONER, LC AND S AND C, ODISHA	SIDHARTHA SANKAR RAY 1 VS	// 0 //
324	WP(C)/0001759/2021	DILLIP SHA VS REGIONAL TRANSPORT OFFICER	Braja Mohan Sarangi VS	// 0 //
325	WP(C)/0001760/2021	DR. LOKANATH SETHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
326	WP(C)/0001761/2021	BANAJA PRADHAN VS UNION OF INDIA	MIHIR SEKHAR SAHOO VS	// 0 //
327	WP(C)/0001762/2021	DR. GOUTAM CHARAN DAS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
328	WP(C)/0001763/2021	SRIKANTA DAS VS REGIONAL TRANSPORT OFFICER, CHANDIKHOL	Braja Mohan Sarangi VS	// 0 //
329	WP(C)/0001764/2021	DR. RABINDRA KUMAR JENA	BIVUDATTA CHALAN	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0001765/2021	JYOTIRMAYEE PANDA	S.B.PAGI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0001766/2021	DR. PRASANTA KUMAR SETHI	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0001767/2021	RAKESH RANJAN PATTNAIK	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, DHENKANAL		//
333	WP(C)/0001768/2021	PRASANT KUMAR BARIK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0001769/2021	DR. USHARANI KHUNTIA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001770/2021	RAJENDRA KUMAR SAHU	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0001771/2021	AJAY JADAV	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL MANAGER, RESERVE BANK OF INDIA		//
337	WP(C)/0001772/2021	DR. DILLIP KUMAR KHUNTIA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0001773/2021	KRUSHNA CHANDRA SENAPATI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0001774/2021	DR. BIJAYALAXMI BEHERA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0001775/2021	AJAY JADAV	Braja Mohan Sarangi	//
		VS	VS	0

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		REGIONAL MANAGER, RESERVE BANK OF INDIA		//
341	WP(C)/0001776/2021	DR. KALYANI SARANGI	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
342	WP(C)/0001777/2021	NIRAKAR MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
343	WP(C)/0001778/2021	DR. PRAMOD KUMAR ROUT	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
344	WP(C)/0001779/2021	DR. PRADEEPTA RANJAN PATTANAYAK	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
345	WP(C)/0001780/2021	KALPANA BEHERA	KSHYAMA SAGAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
346	WP(C)/0001781/2021	CHANDAN KANTA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
347	WP(C)/0001782/2021	KANAKALATA LENKA	DR. J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
348	WP(C)/0001783/2021	UMESH CHANDRA BISWAL	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
349	WP(C)/0001784/2021	MAHANT SRI SRINIBAS RAMANUJ DASH	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
350	WP(C)/0001785/2021	ALOK KUMAR JENA	NIRUPAMA BEHERA	//
		VS	VS	0
		UNION OF INDIA		//
351	WP(C)/0001786/2021	PRASANJEET MOHAPATRA	ASHOK KUMAR MOHAPATRA(1)	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0001787/2021	DURGA PRASAD MAHANTA VS THE SUB-COLLECTOR, JAJPUR	TUSAR KANTA MAHANTA VS	// 0 //
353	WP(C)/0001788/2021	SUNAMATI DUTIACHAND VS STATE OF ODISHA	SATYA SIVA SUNDAR MOHANTY VS	// 0 //
354	WP(C)/0001789/2021	T.P.RAKESH VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	ASIT KUMAR CHOUDHURY VS	// 0 //
355	WP(C)/0001790/2021	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SATYA SIVA SUNDAR MOHANTY VS	// 0 //
356	WP(C)/0001791/2021	SURESH CHARAN MISHRA VS COMMISSIONER-CUM-SECRETARY, S AND ME DEPTT.	K.K.SWAIN VS	// 0 //
357	WP(C)/0001792/2021	BHAGABAN SETHI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
358	WP(C)/0001793/2021	BHARATA PRADHAN VS STATE OF ODISHA	J.K.DIGAL VS	// 0 //
359	WP(C)/0001794/2021	MAN MOHAN TRIPATHY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
360	WP(C)/0001795/2021	BIJAYA KUMAR MAHARANA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
361	WP(C)/0001796/2021	SANKAR KUMAR MAL VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
362	WP(C)/0001797/2021	M/S SUBHASHREE ENGINEERING VS CESU	SAILABALA JENA VS	// 0 //
363	WP(C)/0001798/2021	R.K.METALICCKS PVT. LTD.	SAMIR KUMAR MISHRA	//

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		VS	VS	0
		GOVT. OF ODISHA		//
364	WP(C)/0001799/2021	RAKESH SAHU	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0001800/2021	HAIMABATI BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0001801/2021	PRATIMA RAITA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0001802/2021	MAHESWAR BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0001803/2021	ASHOK KUMAR BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0001804/2021	RAMESH CHANDRA NATH	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0001805/2021	BHARATI KARPARDAR	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0001806/2021	GAURI SHANKAR PATTNAYAK	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0001807/2021	PRASANNA KUMAR NATH	SAILABALA JENA	//
		VS	VS	0
		BMC		//
373	WP(C)/0001808/2021	GOKULANANDA CHOUDHURY	SOUMENDRA PATTANAIAK	//
		VS	VS	0
		SECRETERY, ADMIN, NODAL OFFICER, CLAIM COMMISSION, BHUBANESWAR		//
374	WP(C)/0001809/2021	KRISHNA NAIK	LAXMI PRASAD DWIVEDY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0001810/2021	VICE CHANCELLOR, OUAT KRISHNA MOHAN SAMAL VS STATE OF ODISHA	K.P.MISHRA VS	// // ()
376	WP(C)/0001811/2021	JASMINA PRUSTY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// ()
377	WP(C)/0001812/2021	DASARATHI PRAHARAJ VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// ()
378	WP(C)/0001813/2021	AJAY KUMAR JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
379	WP(C)/0001814/2021	RABIN CHANDRA SATAPATHY VS STATE OF ODISHA	AGASTI KANUNGO VS	// ()
380	WP(C)/0001815/2021	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ()
381	WPCRL/0000005/2021	SITAKANTA MOHANTY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	/ /0 ()
382	WPCRL/0000006/2021	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 ()
383	ABLAPL/0000569/2021	NILADRI BIHARI JOSHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /590 /2020 ()
384	ABLAPL/0000570/2021	SAGAR ROUL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	CHANDABALI /257 /2020 ()
385	ABLAPL/0000571/2021	MAMATA BARIK VS STATE OF ODISHA(VIG.)	ASOK MOHANTY VS	CUTTACK VIGILANCE /7 /2020 ()

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386	ABLAPL/0000572/2021	RABI @ RABINDRA KU BAG VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /17 /2021 () //
387	ABLAPL/0000573/2021	SHOVIT KUMAR SAHU @ SOBHIT SAHU @ PINKU VS STATE OF ODISHA	SUBBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /9 /2021 () //
388	ABLAPL/0000574/2021	SUNIL NAYAK @ SUNIL KUMAR NAYAK VS STATE OF ODISHA	SUBBHAGYA KUMAR DASH VS	BHUBAN /385 /2020 () //
389	ABLAPL/0000575/2021	DUJA SETHI @ PRAKASH SETHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	RAJNAGAR /250 /2020 () //
390	ABLAPL/0000576/2021	SUSHANTA KUMAR SUR @ KUNA SURA VS STATE OF ODISHA	A.P.BOSE VS	KAMARDA /75 /2020 () //
391	ABLAPL/0000577/2021	MARKANDA SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /175 /2020 () //
392	ABLAPL/0000578/2021	JHIRIA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /3 /2021 () //
393	ABLAPL/0000579/2021	JATIA BHOI VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	OLATPUR /67 /2017 () //
394	ABLAPL/0000580/2021	PRAKASH MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKI /263 /2020 () //
395	ABLAPL/0000581/2021	HARISH CHANDRA MALLIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /6 /2021 () //
396	ABLAPL/0000582/2021	DINABANDHU DAS VS STATE OF ODISHA	B.K.GHADEI VS	CUTTACK SADAR /16 /2021 () //
397	ABLAPL/0000583/2021	KHIROD NATH	DILLIP KUMAR MOHANTY	TANGI /241 /2020

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000584/2021	CHITTARANJAN LENKA	TARA PRASAD MOHAPATRA	BALASORE VIGILANCE /29 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
399	ABLAPL/0000585/2021	JADUNATH MURMU	TARA PRASAD MOHAPATRA	BADSAHI /163 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000586/2021	A.AKASH RAO @ AKASH	TARA PRASAD MOHAPATRA	SEA BEACH /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0000587/2021	LIKU @ DHARMENDRA SAHOO	PARTHA SARATHI NAYAK	HARICHANDANPUR /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0000588/2021	SK. IMDAD ALI @ PREM @ SK. EMDIAJ	SALAUDDIN KHAN	/5 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0000589/2021	SANJIB KUMAR BHUTIA @ BABLU	PARTHA SARATHI NAYAK	TALCHER TOWN /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0000590/2021	USHA BANCHHOR	JUGALA KISHORE PANDA	ORKEL /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0000591/2021	RANJIT NAIK	JUGALA KISHORE PANDA	/1 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0000592/2021	TILAKRAM NIAL	A.K.SAHOO	KOMNA PS /25 /2016
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0000593/2021	MANAMOHAN SAHOO	MANOJ KUMAR PANDA	DHENKANAL SADAR /613 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0000594/2021	KULAMANI JENA	ARIJEET MISHRA	PANIKOILI /325 /2020
		VS	VS	()

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409	ABLAPL/0000595/2021	STATE OF ODISHA PRASANNA KUMAR ROUT VS	UMAKANTA BARIK VS	// PADMAPUR /11 /2019 ()
410	ABLAPL/0000596/2021	STATE OF ODISHA TAPAN KUMAR JENA VS	RAMA CHANDRA JENA VS	// JALESWAR /72 /2018 ()
411	ABLAPL/0000597/2021	STATE OF ODISHA RAMAMANI NAYAK VS	B.K.NAYAK VS	// BALANGA /144 /2020 ()
412	ABLAPL/0000598/2021	STATE OF ODISHA SUDHAKAR BEHERA VS	L.N.RAYATSINGH VS	// RASOL /2 /2021 ()
413	ABLAPL/0000599/2021	STATE OF ODISHA MANORANJAN NAYAK VS	ASIT KUMAR JENA VS	// CHANDANPUR /269 /2020 ()
414	ABLAPL/0000600/2021	STATE OF ODISHA SIDHESWAR PRADHAN VS	S.S.RAY-2 VS	// KHURDA SADAR /29 /2016 ()
415	ABLAPL/0000601/2021	STATE OF ODISHA SATPREM NANDA VS	SMRUTI RANJAN MOHAPATRA VS	// KHURDA VIGILANCE /46 /2015 ()
416	ABLAPL/0000602/2021	STATE OF ODISHA(VIG.) SANATHAN SAHOO VS	AMIYA KUMAR BEURA VS	// / /0 ()
417	ABLAPL/0000603/2021	STATE OF ODISHA PRAVAT @ PRAVAT KUMAR NAYAK VS	DEEPAK KUMAR SAHOO VS	// PATKURA /32 /2021 ()
418	ABLAPL/0000604/2021	STATE OF ODISHA DILIP KUMAR NAYAK VS	A.K.SAHOO VS	// CHAKAPADA PS /34 /2015 ()
419	ABLAPL/0000605/2021	STATE OF ODISHA HAREKRISHNA SAMAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// BARI /111 /2017 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0000606/2021	PRAVAT KUMAR SAHU @ SIBA VS STATE OF ODISHA	SARBESWAR SAHOO VS	DEOGARH /1 /2021 () //
421	ABLAPL/0000607/2021	SUNIL MAHILANG VS STATE OF ODISHA	A.K.SAHOO VS	KHARIAR /10 /2021 () //
422	ABLAPL/0000608/2021	SIKENDRA BAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARJANG /17 /2021 () //
423	ABLAPL/0000609/2021	NIRANJAN SAHOO VS STATE OF ODISHA	B.K.NAYAK VS	GOP /356 /2020 () //
424	ABLAPL/0000610/2021	JAYADEV BEHERA VS STATE OF ODISHA	PRAVASH CH JENA VS	BALIAPAL /264 /2020 () //
425	ABLAPL/0000611/2021	SUBHALAXMI PRADHAN VS STATE OF ODISHA	PRAVASH CH. JENA VS	/ /0 () //
426	ABLAPL/0000612/2021	SUBODH SA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /10 /2021 () //
427	ABLAPL/0000613/2021	RUKMANI SENAPATI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KANAS /228 /2020 () //
428	ABLAPL/0000614/2021	JAGANNATH BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BALASORE TOWN /49 /1995 () //
429	ABLAPL/0000615/2021	AKHI @ AKSHAYA KUMAR MALLIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /97 /2020 () //
430	ABLAPL/0000616/2021	AJIT KUMAR NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /2 /2021 () //
431	ABLAPL/0000617/2021	BHABANI SHANKAR SAHOO	J.N.PANDA	MARKAT NAGAR /7 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0000618/2021	PUNYABAN NAIK	BIJAYA KUMAR RAGADA	JHARSUGUDA /908 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0000619/2021	SOLEMAN KHAN	AKSHAYA KUMAR PANDEY	RAMACHANDAPUR /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0000620/2021	PRAKASH CHANDRA NAYAK	U.C.MISHRA	KHANDAGIRI P.S. /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0000621/2021	BILASINI MOHAPATRA	RAJESH KUMAR MAHAPATRA	ANGUL TOWN /1410 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0000622/2021	SUBHRANSU SEKHAR DAS	R.C.JENA	SAHADEV KHUNTA /11 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0000623/2021	DAYANIDHI DAS	R.C.JENA	SAHADEV KHUNTA /11 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0000624/2021	SANATAN SAHU @ BALULI SAHU	DIBYA JYOTI SAHOO	BALASORE SADAR /385 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0000625/2021	PRASANTA JENA	DIBYA JYOTI SAHOO	TIHIDI /430 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0000626/2021	GOBINDA SAYAN	B.B.ROUTRAY	PALLAHARA /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0000627/2021	DHANESWAR SOREN	ANANTA NARAYAN PATTANAYAK	RAIRANGPUR (RURAL) /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0000628/2021	PRAMAD SWAIN	SOURA CHANDRA MOHAPATRA	CHAULIAGANJA /471 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0000629/2021	STATE OF ODISHA SARAT ROUT VS	SURESH KUMAR PANDA VS	// BUGUDA /155 /2018 ()
444	ABLAPL/0000630/2021	STATE OF ODISHA BIDYUTAPRAVA PALAI VS	ASHOK KUMAR SAHOO VS	// TIRTOL /402 /2020 ()
445	ABLAPL/0000631/2021	STATE OF ODISHA KAILASH CHANDRA TARAI VS	BIJAYA KUMAR RAGADA VS	// PATTAMUNDAI /517 /2020 ()
446	ABLAPL/0000632/2021	STATE OF ODISHA KASHINATH BEHERA VS	AMULYA RATNA PANDA VS	// KOIDA /150 /2020 ()
447	ABLAPL/0000633/2021	STATE OF ODISHA BIJAYANANDA BRAHMA VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /628 /2020 ()
448	ABLAPL/0000634/2021	STATE OF ODISHA KISHAN KUMAR SETHI @ KISAN VS	BIBHUTI BHUSAN BEHERA VS	// HINDOL /1 /2021 ()
449	ABLAPL/0000635/2021	STATE OF ODISHA SANTOSH KUMAR DAS @ TIKI VS	BIBHUTI BHUSAN BEHERA VS	// HINDOL /1 /2021 ()
450	ABLAPL/0000636/2021	STATE OF ODISHA NALU @ NARANDRA GOCHHAYAT VS	DURLLABHA RANJAN MISHRA VS	// INDUASTRIAL,NISA /201 /2020 ()
451	ABLAPL/0000637/2021	STATE OF ODISHA TASLIMA BIBI VS	AMULYA RATNA PANDA VS	// DHARMASALA /24 /2021 ()
452	ABLAPL/0000638/2021	STATE OF ODISHA DEBA DAS @ CHANDAN KUMAR DAS VS	SATYA NARAYAN MISHRA (4) VS	// MARINE KASIA /43 /2020 ()
453	ABLAPL/0000639/2021	STATE OF ODISHA BHRAMAR @ BHAMARA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// SORO /129 /2018 () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0000640/2021	GUNANIDHI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PURUNAKOTE /3 /2021 () //
455	ABLAPL/0000641/2021	JAYANT SENAPATI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KANAS /228 /2020 () //
456	ABLAPL/0000642/2021	NIRANJAN SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
457	ABLAPL/0000643/2021	MAHAMED SAMSUDIN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUMBHARAPARA /37 /2018 () //
458	ABLAPL/0000644/2021	AJAY KUMJA PRADHAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	PURI SADAR /10 /2021 () //
459	ABLAPL/0000645/2021	SUMANTA SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	BAUNISUNI /147 /2020 () //
460	ABLAPL/0000646/2021	PADMA LOCHAN SAHU VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /253 /2020 () //
461	ABLAPL/0000647/2021	KUNA @ SUDHANSU KUMBHAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOLANGIR TOWN /568 /2020 () //
462	ABLAPL/0000648/2021	CHANDIA @ NIRANJAN MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KISHORENAGAR /205 /2020 () //
463	ABLAPL/0000649/2021	ROHITA DILA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	HEMGIR /298 /2020 () //
464	ABLAPL/0000650/2021	SUJIT KUMAR BEHERA @ KUNA VS STATE OF ODISHA	SANTANU SARANGI VS	CHANDAKA P.S. /5 /2021 () //
465	ABLAPL/0000651/2021	APURBA SAHOO	SARAT KUMAR JENA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0000652/2021	SOUMYA RANJAN MEGHA	PRASANTA KUMAR NANDA	barpalli /378 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0000653/2021	DIPU @ RAMNARAYAN BARAL	PRAGNAYANANDA PATTNAIK	CHOUDWAR /489 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0000654/2021	DHANANJAY KUMAR DAGARA	AVIJIT PATNAIK	BADAMPAHAD /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0000655/2021	SANDEEP DEBATA @ CHIKU	PRASANTA KUMAR NANDA	CUTTACK SADAR /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	WPC(OAC)/0000099/2017	MALLIKA PARIDA	SOUBHAGYA S. DAS	//
		VS	VS	()
		STATE OF ODISHA		//
471	WPC(OAC)/0000100/2017	ARATI SAMAL	SOUBHAGYA S.DAS	//
		VS	VS	()
		WOMEN AND CHILD DEVELOPMENT DEPTT.		//
472	WPC(OAC)/0000300/2018	SAROJ KUMAR NAYAK	SOUBHAGYA S.DAS	//
		VS	VS	()
		STATE OF ODISHA		//
473	WPC(OAC)/0002514/2016	BRAJA NARAYAN MOHAPATRA	DINESH KUMAR PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
474	WPC(OAC)/0003855/2017	RASHMITA DEY	SAMIR KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :15/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 STREV/1/2021	M/S TARATARINI RUBBER INDIA PVT LTD-MP	SIDHARTHA RAY
2	2/2021 STREV/1/2021	M/S TARATARINI RUBBER INDIA PVT LTD-MP	SIDHARTHA RAY
3	4/2021 SA/79/1996	SRIKANTA CH.MOHANTY-MP	M/S.B.H.MOHANTY
4	4/2021 WPCRL/133/2020	SUBHALAXMI PANDEY-MP	SRINIVAS MOHANTY
5	6/2021 JCRLA/34/2015	TULASIRAM DALEI-MP	M/S SUSAMA SAHOO
6	6/2021 MATA/3/2021	SWAPNARANI ROUT-MP	ARIJEET MISHRA
7	7/2021 CMAPL/6/2021	M/S. PONNI SUGARS (ORISSA) LIMITED-MP	ADV
8	9/2021 WPC(OAC)/2910/2016	SUSHREE SANGITA SARANGI-MP	M/S.DIPTI RANJAN BHOKTA
9	10/2021 TRP(C)/189/2020	CH. SARITA ACHARY-MP	JYOTIRMAYA SAHOO
10	11/2021 FAO/225/2020	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHBUTI BHUSAN MISHRA
11	12/2021 CRLMP/1300/2020	JIBAN BISWAL @ SUBHAMJYOTI SAMANTARAY-MP	B.K.PARIDA
12	13/2021 CRLMP/66/2021	BHUNESWAR PRASAD VERMA-MP	HEMANTA KUMAR MUND
13	14/2021 CRLMP/66/2021	BHUNESWAR PRASAD VERMA-MP	HEMANTA KUMAR MUND
14	15/2021 CRLMP/1226/2020	PRATIMA SPOAHOO-MP	ANAM CHARAN PANDA
15	19/2021 CRLREV/16/2021	BUDU SAHU-MP	ABHILASH MISHRA
16	19/2021 RSA/28/2019	LAXMIDHARA BEHERA-MP	KARUNAKAR GAYA
17	20/2021 CRLREV/16/2021	BUDU SAHU-MP	ABHILASH MISHRA
18	20/2021 RSA/5/2021	STATE OF ORISSA-MP	ADDL.GOVT.ADVOCATE
19	21/2021 CRLREV/16/2021	BUDU SAHU-MP	ABHILASH MISHRA
20	21/2021 RSA/467/2006	APARTI PALEI-MP	SUMITRA MOHANTY
21	22/2021 CONTC/197/2021	DHANANJAY CHARAN DEY-MP	ADV
22	22/2021 CRLREV/468/2020	ABHIMANYU PRADHAN-MP	SANJEEB BEHERA
23	22/2021 RSA/466/2006	APARTI PALEI-MP	SUMITRA MOHANTY
24	23/2021 CMP/27/2021	BHIMSEN OJHA-MP	SATRUGHNA DASH (A)
25	24/2021 CMP/27/2021	BHIMSEN OJHA-MP	SATRUGHNA DASH (A)
26	24/2021	RAGHUNATH PARIDA-MP	MANASI MOHAPATRA

27	CONTC/187/2021 25/2021 CMP/28/2021	RASHMITA NAYAK-MP	TRILOCHAN DASH
28	26/2021 CMP/703/2019	BABULA MAHARANA-MP	BIRENDRA KUMAR MOHAPATRA
29	26/2021 CRLA/644/2015	LOCHAN PENTHEI-MP	M/S.CHITTA RANJAN SAHU
30	27/2021 CRLA/686/2018	GANGADHAR BHUYAN-MP	S.P.DASH
31	28/2021 CRLA/67/2011	CHAGALA@AKSHYA KUMAR-MP	M/S.GOPAL KRUSHNA MOHANTY
32	29/2021 CRLA/413/2018	GANGADHAR MADKAMI-MP	M/S.AKSHAYA KU.SAHOO
33	30/2021 CRLA/484/2016	DEEPAK BASTARAYA-MP	M/S.SUBAS CHANDRA DAS MR.P.K.SAMANTARAY
34	31/2021 CRLA/526/2020	SANJAY BAGH-MP	ANANTA PRASAD MISHRA
35	32/2021 CRLA/565/2017	SURYAMANI BEHERA@DAKA-MP	M/S.JYOTIRMAYA SAHOO
36	33/2021 CRLA/581/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
37	34/2021 CRLA/579/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
38	35/2021 CRLA/580/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
39	36/2021 CRLA/578/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
40	37/2021 CRLA/619/2017	MANGA KUJUR-MP	
41	37/2021 CRLMC/50/2021	SARBESWAR SWAIN-MP	BISWARANGAN DALAI
42	38/2021 CRLA/28/2021	MANOJA MAJHI-MP	DURGA PRASAD DHAL
43	38/2021 CRLMC/52/2021	D. JANAKI PATRA-MP	RAMAKRISHNA NAIK
44	39/2021 CRLA/28/2021	MANOJA MAJHI-MP	DURGA PRASAD DHAL
45	39/2021 CRLMC/53/2021	MANAS RANJAN SAHU-MP	GOPAL KRUSHNA MOHANTY
46	40/2021 CRLA/28/2021	MANOJA MAJHI-MP	DURGA PRASAD DHAL
47	40/2021 CRLMC/55/2021	HARA KUMAR SEN-MP	BIKRAM KESHARI RAJ
48	41/2021 CRLMC/56/2021	TAPAN KUMAR JENA-MP	RAMA CHANDRA JENA
49	42/2021 CRLMC/57/2021	ASIS DASH-MP	BALARAM NAYAK
50	43/2021 CRLMC/1187/2020	S. KALYANI-MP	ANANDA CHANDRA SWAIN
51	44/2021 CRLMC/1389/2020	S.KALYANI-MP	ANANDA CHANDRA SWAIN
52	46/2021 CRLMC/1529/2020	SIMANCHAL MISHRA-MP	SANJEEB BEHARA
53	47/2021 CRLMC/1635/2020	TUSHAR RANJAN PATJOSHI-MP	MANAS CHAND
54	47/2021 MACA/29/2021	SATISH CHANDRA JENA-MP	KARUNAKAR DAS
55	48/2021 MACA/29/2021	SATISH CHANDRA JENA-MP	KARUNAKAR DAS
56	56/2021 BLAPL/328/2021	SUDHIR CHANDRA PATTNAIK-MP	AMLAN SHAKTI PAUL
57	57/2021 BLAPL/3665/2020	PABANI JENA-MP	ROHIT MAHATO

58	58/2021 BLAPL/3438/2020	SOUMYA RANJAN BEHERA-MP	B.S.DASPANDA
59	59/2021 BLAPL/2452/2020	GANESH BEHURA @ BAPI-MP	SAUMYA RANJAN PRADHAN
60	60/2021 BLAPL/11337/2019	GOPAL GADABA-MP	MANORANJAN PADHY
61	61/2021 BLAPL/8598/2020	NAMITA DAS @ MONDAL-MP	SANGRAM MISHRA
62	77/2021 WA/28/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
63	78/2021 WA/28/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
64	79/2021 WA/28/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
65	80/2021 WA/29/2021	COLLECTOR AND DISTRICT MAGISTRATE,JAJPUR-MP	ADDL.GOV.T.ADVOCATE
66	81/2021 WA/29/2021	COLLECTOR AND DISTRICT MAGISTRATE,JAJPUR-MP	ADDL.GOV.T.ADVOCATE
67	82/2021 WA/1/2021	DHARANIDHAR PARIDA-MP	MANASI MOHAPATRA
68	786/2021 WP(C)/25082/2020	REVERINE DREDGING (INDIA) LTD.-MP	SUSANTA KUMAR DASH
69	788/2021 WP(C)/31399/2020	M/S. PANDA INFRAPROJECT LTD.-MP	DEBENDRA KUMAR DWIBEDI
70	789/2021 WP(C)/1616/2021	PURNESWAR MANDIR TRUST-MP	SUSANTA KUMAR DASH
71	790/2021 WP(C)/1627/2021	BHAKTA SEKHAR RAY-MP	TRILOCHAN NANDA
72	792/2021 WP(C)/24879/2020	MANOJ DAS-MP	BABITA KUMARI PATTANAIAK
73	793/2021 WP(C)/1632/2021	DAMAYANTI GIRI-MP	GYANALOKA MOHANTY
74	794/2021 WP(C)/9736/2020	M/S.D.K.ENGINEERING AND CONSTRUCTION-MP	PRABODHA CH.NAYAK
75	795/2021 WP(C)/1634/2021	JANARDAN MAHANTA-MP	PITAMBAR PANDA
76	796/2021 WP(C)/1635/2021	BASUDEV SETHI-MP	ARJUNA CH. BEHERA
77	797/2021 WP(C)/19679/2020	M/S MAA CHANDI STONE CRUSHING-MP	PURNA CHANDRA DAS, MR.SAMEER KU. DAS
78	798/2021 WP(C)/1637/2021	KABINDRA KUMAR SAHU-MP	PITAMBAR PANDA
79	799/2021 WP(C)/1638/2021	MANORANJAN MOHANTY-MP	CHITA RANJAN LENKA
80	800/2021 WP(C)/1639/2021	KALPATARU OJHA-MP	CHITTA RANJAN LENKA
81	801/2021 WP(C)/1640/2021	LALITA MAJHI-MP	MANAS PATI
82	802/2021 WP(C)/1641/2021	DWARI SWAIN-MP	NIRANJAN LENKA
83	803/2021 WP(C)/1647/2021	MAHESWAR KAR-MP	B.P.SATPATHY
84	804/2021 WP(C)/2105/2019	SAPAN KUMAR GOSWAMI-MP	M/S P.C MISHRA
85	805/2021 WP(C)/1648/2021	SAROJ KUMAR GHADAI-MP	PRATIK DASH
86	806/2021 WP(C)/30700/2020	MANAS RANJAN CHAKRA-MP	MIRRA GHOSE
87	807/2021 WP(C)/34097/2020	MADAN MOHAN DAS-MP	SATYANARAYAN MISHRA
88	808/2021 WP(C)/1651/2021	SUBHAM KUMAR PRUSTY-MP	BUDHADEV ROUSTRAY
89	809/2021	KANAKLATA CHAND-MP	PRONOY MOHANTY

90	WP(C)/1652/2021 810/2021	HAREKRISHNA BISWAL-MP	MANOJ KUMAR MOHANTY
91	WP(C)/33612/2020 811/2021	TRIKUTA KSHETRA SURAKSHYA AND BIKASH PARISHAD	BIKASH MOHANTY
92	WP(C)/1655/2021 812/2021	MAHESH CHANDRA RAY-MP	MANOJ KUMAR MOHANTY
93	WP(C)/31564/2020 813/2021	RABINARAYAN MOHANTY-MP	SRINIVAS MOHANTY
94	WP(C)/1657/2021 814/2021	BADRI NARAYAN MISHRA-MP	UMESH CHANDRA PATNAIK
95	WP(C)/1658/2021 815/2021	DHUSURI SERVICE CO OPERATIVE SOCIETY LTD.-MP	BAIDHAR SAHOO
96	WP(C)/32952/2020 816/2021	BIKRAM BEHERA-MP	B.B.ROUTRAY
97	WP(C)/1659/2021 817/2021	PRAKASH KUMAR NAYAK-MP	G.K.PARIDA
98	WP(C)/1666/2021 818/2021	BIBEKANANDA MOHANTY-MP	HEMANTA KUMAR MUND
99	WP(C)/22181/2020 819/2021	BADRI NARAYAN MISHRA-MP	UMESH CHANDRA PATNAIK
100	WP(C)/32789/2020 820/2021	DR.RABINDRA NAIK-MP	AVIJIT MISHRA
101	WP(C)/16984/2020 821/2021	DR. DEBASHISH DASH-MP	KOUSIK ANANDA GURU
102	WP(C)/1676/2021 822/2021	RISHEET ACHARYA-MP	PRABODHA CH. NAYAK
103	WP(C)/1680/2021 823/2021	VALENTINA RAY-MP	V.NARASINGH
104	WP(C)/1681/2021 824/2021	SRIDHAR KUMAR BIRTIA-MP	B.SINGH
105	WP(C)/1682/2021 825/2021	RASMITA KUMARI PADHY-MP	KRISHNA CHANDRA SAHU
106	WP(C)/35693/2020 826/2021	SUSHAMA TANDI-MP	B.SINGH
107	WP(C)/1683/2021 827/2021	BIBHU PRASAD SARANGI-MP	H.M.DHAL, SAMEER KUMAR DAS
108	WP(C)/20370/2020 828/2021	KUMARESH RATH-MP	SAMEER KUMAR DAS
109	WP(C)/22685/2020 829/2021	PRAMOD KU.SAHOO-MP	M/S.AKSHYANGSHU SE.NANDY
110	WP(C)/7025/2018 830/2021	SHIKHA SINGHI-MP	GOUTAM KUMAR ACHARYA
111	WP(C)/1689/2021 831/2021	ANTARYAMI PANDA-MP	PRASANTA KUMAR SATAPATHY
112	WP(C)/1690/2021 832/2021	SRIMANTA SETHI-MP	B.B.SWAIN
113	WP(C)/1694/2021 833/2021	SAMIRA DAS-MP	SRINIVAS MOHANTY
114	WP(C)/1695/2021 834/2021	SUBRAT JENA-MP	RAMDAS ACHARY
115	WP(C)/36059/2020 835/2021	GYAN PRASAD-MP	
116	WP(C)/10547/2018 836/2021	SABITA PATTANAIAK-MP	PRAFULLA KUMAR RATH
117	WP(C)/1691/2021 837/2021	JAPI BHUE-MP	DEBI PRASAD DHALASAMANTA
118	WP(C)/1697/2021 838/2021	BANAMALI DASH-MP	PRAFULLA KUMAR RATH
119	WP(C)/1698/2021 839/2021	SUSAMA KUMARI DEI @ SWAIN-MP	PRAFULLA KUMAR RATH
120	WP(C)/1701/2021 840/2021	THE CHIEF POSTMASTER GENERAL, BBSR-MP	AUROVINDA MOHANTY
	WP(C)/28953/2020		

121	841/2021 WP(C)/1704/2021	ANANTA SAHU-MP	T.R.MEHER
122	842/2021 WP(C)/1705/2021	UMESH CHANDRA SAHOO-MP	PRAFULLA KUMAR RATH
123	843/2021 WP(C)/1706/2021	SHRI GOURANGA CHARAN MOHAPATRA-MP	PRAFULLA KUMAR RATH
124	845/2021 WP(C)/1707/2021	GOPABANDHU NAYAK-MP	PRAFULLA KUMAR RATH
125	846/2021 WP(C)/1708/2021	MAA SAMALESWARI CONTRACTOR ASSOCIATION-MP	T.R.MEHER
126	847/2021 WP(C)/1709/2021	BISWABHUSAN MOHANTA-MP	B.N.PARIDA
127	848/2021 WP(C)/1710/2021	ADHAR PRASAD JENA-MP	PRAFULLA KUMAR RATH
128	849/2021 WP(C)/1712/2021	AMIYABALA POTHAL-MP	PRAFULLA KUMAR RATH
129	850/2021 WP(C)/1716/2021	CHAITANYA SAHOO-MP	BIRAJA PRASANNA SATAPATHY
130	851/2021 WP(C)/1717/2021	M/S. SREE METALIKS LTD.-MP	SIDHARTHA RAY
131	852/2021 WP(C)/1719/2021	SMC OF KOTHASAHI NODAL PRIMARY SCHOOL-MP	BISWAJIT JENA
132	853/2021 WP(C)/1721/2021	MANORAMA KAPARDAR-MP	BIRAJA PRASANNA SATAPATHY
133	854/2021 WP(C)/1722/2021	SUBHASHREE MOHANTY-MP	PRAMOD KUMAR MISHRA
134	855/2021 WP(C)/10272/2018	RAM LAXMAN MAHTO-MP	
135	856/2021 WP(C)/6891/2020	BHAGATRAM MAJHI-MP	M/S.OMKAR DEVDAS
136	857/2021 WP(C)/1729/2021	DHANESWAR BISWAL-MP	SUBHRANSU BHUSAN MOHANTY
137	859/2021 WP(C)/1732/2021	M/S. NIGAM SUPPLIERS-MP	BUDHADEV ROUSTRAY
138	861/2021 WP(C)/38819/2020	BISHNU CHARAN SENAPATI-MP	M/S.SOUMYA MISHRA
139	865/2021 WP(C)/9653/2020	SATYANANDA DASH-MP	DEEPALI MAHAPATRA
140	866/2021 WP(C)/9657/2020	SUJIT KUMAR MISHRA-MP	DEEPALI MAHAPATRA
141	867/2021 WP(C)/9659/2020	BANAMALI SATAPATHY-MP	DEEPALI MAHAPATRA
142	868/2021 WP(C)/1744/2021	NARASINGHA NAYAK-MP	RAJJEET ROY
143	869/2021 WP(C)/1743/2021	NAIMISH KUMAR PADHAN-MP	T.R.MEHER
144	870/2021 WP(C)/9712/2020	AMIYA KETAN SWAIN-MP	DEEPALI MAHAPATRA
145	871/2021 WP(C)/9716/2020	BABULAL SAMAL-MP	DEEPALI MAHAPATRA
146	872/2021 WP(C)/1747/2021	HOTEL JASMINE-MP	Braja Mohan Sarangi
147	873/2021 WP(C)/1751/2021	M/S. S.N. JYOTI ASSOCIATES-MP	KISHOR K. ACHARYA
148	874/2021 WP(C)/1753/2021	PRATIMA PATRA-MP	Braja Mohan Sarangi
149	875/2021 WP(C)/1755/2021	JYOTIPRAKASH NAYAK-MP	ADITYA KUMAR MOHAPATRA
150	876/2021 WP(C)/1756/2021	RANJAN KUMAR SAHOO-MP	BIRAJA PRASANNA SATAPATHY
151	877/2021 WP(C)/1780/2021	KALPANA BEHERA-MP	AKSHAYA KUMAR PANDEY
152	878/2021	KANAKALATA LENKA-MP	DR. J.K.LENKA

153	WP(C)/1782/2021 879/2021	UMESH CHANDRA BISWAL-MP	PIYUSH KUMAR MISHRA
154	WP(C)/1783/2021 880/2021	PRASANJEET MOHAPATRA-MP	ASHOK KUMAR MOHAPATRA(1)
155	WP(C)/1786/2021 881/2021	SUNAMATI DUTIACHAND-MP	SATYA SIVA SUNDAR MOHANTY
156	WP(C)/1788/2021 882/2021	RANJAN KUMAR NAYAK-MP	SATYA SIVA SUNDAR MOHANTY
157	WP(C)/1790/2021 883/2021	HAIMABATI BEHERA-MP	BISWABIHARI MOHANTY
158	WP(C)/1800/2021 884/2021	RAKESH SAHU-MP	SAILABALA JENA
159	WP(C)/1799/2021 886/2021	PRATIMA RAITA-MP	BISWABIHARI MOHANTY
160	WP(C)/1801/2021 887/2021	MAHESWAR BEHERA-MP	BISWABIHARI MOHANTY
161	WP(C)/1802/2021 888/2021	ASHOK KUMAR BEHERA-MP	BISWABIHARI MOHANTY
162	WP(C)/1803/2021 889/2021	RAMESH CHANDRA NATH-MP	AGASTI KANUNGO
163	WP(C)/1804/2021 890/2021	BHARATI KARPARDAR-MP	AGASTI KANUNGO
164	WP(C)/1805/2021 891/2021	GAURI SHANKAR PATTNAYAK-MP	RANJAN KUMAR ROUT
165	WP(C)/1806/2021 892/2021	KRISHNA NAIK-MP	LAXMI PRASAD DWIVEDIY
166	WP(C)/1809/2021 893/2021	GOKULANANDA CHOUDHURY-MP	SOUMENDRA PATTANAIAK
167	WP(C)/1808/2021 894/2021	JASMINA PRUSTY-MP	AJAYA KUMAR MOHARANA
168	WP(C)/1811/2021 895/2021	DASARATHI PRAHARAJ-MP	AJAYA KUMAR MOHARANA
169	WP(C)/1812/2021 896/2021	R.K.METALICCKS PVT. LTD.-MP	SAMIR KUMAR MISHRA
170	WP(C)/1798/2021 897/2021	RABIN CHANDRA SATAPATHY-MP	AGASTI KANUNGO
171	WP(C)/1814/2021 15/2021	GAJENDRA NATH SAHU-MP	
172	CONTC/6005/2020 16/2021	SUSANTA KUMAR SETHI-MP	
173	CONTC/6074/2020 17/2021	SANJEEB BARIK-MP	
174	CONTC/6073/2020 18/2021	HIMANSU SEKHAR SATHUA MOHAPATRA-MP	
175	CONTC/6072/2020 19/2021	SANTOSH CHANDRA PATTNAIK-MP	
176	CONTC/6076/2020 20/2021	SUSANTA KUMAR SETHI-MP	
177	CONTC/6074/2020 21/2021	SANJEEB BARIK-MP	
178	CONTC/6073/2020 23/2021	MUKUNDA MAJHI-MP	
179	CONTC/5506/2020 45/2021	MANOJ MOHAN BARAL-MP	
180	CRLMC/793/2020 58/2021	SABANA AJMI @ SABNA AJMI-MP	
181	ABLAPL/15049/2020 59/2021	SURENDRA NARAYAN RAY-MP	
182	ABLAPL/6418/2020 60/2021	JYOTI CHANDRA MOHANTY @ JITU-MP	
183	ABLAPL/10776/2020 61/2021	PRAVASINI MAHARANA-MP	
	ABLAPL/14367/2020		

184	62/2021 ABLAPL/11789/2020	CHITTARANJAN BHUKTA-MP	
185	63/2021 ABLAPL/13520/2019	SRIKANTA MOHAPATRA @ MAHAPATRA-MP	
186	787/2021 WP(C)/37485/2020	NGPL APPL (J.V.)-MP	DEBENDRA KUMAR DWIBEDI
187	791/2021 WP(C)/6052/2020	RAJESH BEHERA-MP	
188	844/2021 WP(C)/31376/2020	BASUDEV PADHI-MP	
189	858/2021 WP(C)/8348/2019	M/S.K.K.GRAPHICS-MP	
190	860/2021 WP(C)/37028/2020	SANJULATA DAS-MP	
191	862/2021 WP(C)/20279/2015	BHOBANI PALEI-MP	SUMITRA MOHANTY
192	863/2021 WP(C)/20280/2015	BHOBANI PALEI-MP	SUMITRA MOHANTY
193	864/2021 WP(C)/5238/2020	M/S.KAR AND KAR AND KAR CONSTRUCTION PVT.LTD-MP	
194	885/2021 WP(C)/26840/2020	GAYADHAR NAYAK-MP	